

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:2899

ANSWERED ON:15.03.2010

SUGAR EXPORT H

Balram Shri P.;Gutha Shri Sukender Reddy;Ponnam Shri Prabhakar;Rathod Shri Ramesh;Singh Shri Rakesh

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government had approved the export of ten thousand tonnes of sugar to European Union (EU);
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has recently cancelled export of ten thousand metric tonnes of sugar to European Union; and
- (d) if so, the details thereof and the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) and (b): Yes, Madam. Government had allocated 10,000 tonnes of sugar for export to European Union for the fiscal year 2009-10 under a Preferential Quota of Sugar for export to EU. India is allowed a certain preferential quota of sugar for export to EU. Since EU is a vast market with high degree of potential for export of agricultural products, India did not want to lose the preferential status and the facility of export of sugar. The quantity of 10,000 tonnes is relatively small as compared to production.

(c) and (d): The Public Notice regarding such export was withdrawn on 23rd February 2010 keeping in view the fact that even though the quantity was small, and it was in India's interest to utilise the EU's preferential quota, public sentiment did not favour export at a time when domestic prices of sugar were high.